

recommendations cutting across various Central Ministries/Departments as well as State Governments. The recommendations were forwarded to Central Ministries/Departments of Government of India and State Governments to furnish their views/comments which are still awaited. Thus the recommendations of the HLC are under consideration of the Government and no time frame has been fixed.

### **Economic upliftment of tribals**

1742. SHRI MANAS RANJAN BHUNIA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has many schemes and programmes for the tribal people of the country in different States;

(b) if so, the different schemes and programmes for economic upliftment of the tribal people; and

(c) the number of tribal people both men and women, who are getting benefits, State-wise from these schemes and programmes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) to (c) Ministry of Tribal Affairs was set up with the objective to have more focused approach on the integrated socio-economic development of the Scheduled Tribes (STs), in coordinated and planned manner. This Ministry is the nodal Ministry for overall policy, planning and coordination of programmes for development of STs. Government has adopted a holistic approach for overall development of tribal people living across the country, which includes support for education, health, employment, agriculture, horticulture, animal husbandry, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities thereof in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The details of schemes/programmes being implemented by the Ministry of Tribal Affairs for the welfare of Scheduled Tribes in the country are given in the Statement-I (*See* below).

Besides, National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs is an apex organisation set up exclusively

for economic development of Scheduled Tribes. NSTFDC extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/self-employment through its implementing agencies under its schemes namely Term Loan, Adivasi Manila Sashaktikaran Yojana, Micro Credit Scheme for Self Help Groups, Adivasi Shiksha Rrinn Yojana (ASRY).

The interventions under most of the schemes of the Ministry are demand driven and funds are provided to State Governments/UTs based upon proposals received from the State Government and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry. Under these schemes, funds are provided to the State Governments for different projects included by them in their Annual Action Plan for implementation in the State as a whole. The details of beneficiaries are maintained at State level. However, State-wise details of tribal people both men and women beneficiaries under these schemes/programmes of the Ministry of Tribal Affairs, where available are given in the Statement-II.

***Statement-I***

*List-schemes/programmes being implemented by the Ministry of Tribal Affairs for the welfare of Scheduled Tribes in the country*

Sl. No.	Name of the Schemes/Programmes
1.	Grants under Article 275(1) of the Constitution.
2.	Eklavya Model Residential Schools (EMRS).
3.	Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes.
4.	Strengthening Education among ST Girls in Low Literacy Districts.
5.	Pre-Matric Scholarships to ST students.
6.	Post-Matric Scholarships to ST students.
7.	National Overseas Scholarships for ST Candidates for Studying Abroad.
8.	National Fellowship and Scholarship for Higher Education of ST students:—
	(i) Scholarship for Higher Education (earlier known as Top Class Education For ST Students).
	(ii) Fellowship (earlier known as Rajiv Gandhi National Fellowship scheme for ST students).

Sl. No.	Name of the Schemes/Programmes
9.	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS).
10.	Development of Particularly Vulnerable Tribal Groups (PVTGs).
11.	Institutional Support for Development and Marketing of Tribal Products/Produce.
12.	'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP'.
13.	Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDCS).
14.	Support to Tribal Research Institutes (TRIs) and Tribal Festivals, Research Information and Mass Education.

**Statement-II**

*State-wise details of beneficiaries belonging to tribal people (both men and women) under the schemes/programmes of the Ministry of Tribal Affairs*

(i) State-wise number of female beneficiaries covered under the scheme of strengthening education among Scheduled Tribe girls in low literacy districts

Sl. No.	State	2017-18	2018-19	2019-20 (as on 02.03.2020)
1.	Arunachal Pradesh	200	-	-
2.	Chhattisgarh	192	384	384
3.	Gujarat	12415	399	300
4.	Jharkhand	-	150	100
5.	Madhya Pradesh	2232	3075	2398
6.	Maharashtra	911	907	1087
7.	Odisha	12734	4810	3115
8.	Rajasthan	140	634	385
9.	Telangana	3151	-	-
TOTAL		31975	10359	7769

(ii) State-wise number of beneficiaries covered under the scheme of Grant-in-aid to voluntary organizations working for welfare of STs

Sl. No.	State	2017-18	2018-19	2019-20 (as on 02.03.2020)
1	2	3	4	5
1.	Andhra Pradesh	46407	19966	17931
2.	Arunachal Pradesh	293000	93022	25004
3.	Assam	85060	97368	28287
4.	Chhattisgarh	22432	11571	3102
5.	Gujarat	50648	178687	160030
6.	Himachal Pradesh	2350	2462	2117
7.	Jharkhand	481132	684382	410826
8.	Jammu and Kashmir	140	100	366
9.	Karnataka	60821	179259	98894
10.	Kerala	85228	62259	0
11.	Madhya Pradesh	1272	2586	704
12.	Maharashtra	23194	2550	11857
13.	Manipur	3698	4191	4275
14.	Meghalaya	140869	182650	115579
15.	Mizoram	2650	8402	5422
16.	Nagaland	-	143	0
17.	Odisha	58248	165698	103133
18.	Rajasthan	85	1104	85
19.	Sikkim	647	617	412
20.	Tamil Nadu	269544	482619	136983

1	2	3	4	5
21.	Telangana	2353	400	91
22.	Tripura	200	400	200
23.	Uttarakhand	1440	1005	1071
24.	Uttar Pradesh	489	-	0
25.	West Bengal	180202	197249	123001
26.	Delhi	160	50	0
TOTAL		1812269	2378740	1249370

(iii) Details of Beneficiaries under the Scheme of Pre-Matric Scholarship for ST students (as per details submitted by States/UTs)

Sl. No.	State/UT	2017-18	2018-19	2019-20 (as on 02.03.2020)
1	2	3	4	5
1.	Andaman and Nicobar Islands	353	222	250
2.	Andhra Pradesh	34529	0	33906
3.	Arunachal Pradesh	3794	0.00	0
4.	Assam	10040	12933	0
5.	Bihar	67115	46096	46096
6.	Chhattisgarh	191864	194413	201955
7.	Dadra and Nagar Haveli	5226	4399	5044
8.	Daman and Diu	468	332	0
9.	Goa	3640	3582	3393
10.	Gujarat	151113	0	0
11.	Himachal Pradesh	1705	3494	3898

1	2	3	4	5
12.	Jammu and Kashmir	4979	25920	0
13.	Jharkhand	104942	119877	125377
14.	Karnataka	59448	62126	88882
15.	Kerala	14265	12121	12239
16.	Madhya Pradesh	362120	359092	362300
17.	Manipur	9189	21006	24760
18.	Meghalaya	966	0	0
19.	Mizoram	9783	14880	16890
20.	Nagaland	10715	0	2000
21.	Odisha	211425	204916	212472
22.	Rajasthan	101696	136915	200809
23.	Sikkim	212	247	321
24.	Tamil Nadu	12676	12800	13423
25.	Telangana	6196	354	255
26.	Tripura	11662	12353	16221
27.	Uttar Pradesh	0	0	0
28.	Uttarakhand	6256	2572	2829
29.	West Bengal	37985	33870	37480
TOTAL		1434362	1284520	1410800

(iv) Details of beneficiaries under the Scheme of Post-Matric Scholarship for ST students (as per details submitted by States/UTs)

Sl. No.	State/UT	2017-18	2018-19	2019-20 (as on 02.03.2020)
1	2	3	4	5
1.	Andaman and Nicobar Islands	544	439	450
2.	Andhra Pradesh	71687	59146	65061

1	2	3	4	5
3.	Arunachal Pradesh	18863	26000	
4.	Assam	26867	79526	
5.	Bihar	9950	12544	13938
6.	Chhattisgarh	143320	154656	167023
7.	Dadra and Nagar Haveli	0	0	
8.	Daman and Diu	196	192	351
9.	Goa	4442		
10.	Gujarat	214605	0	
11.	Himachal Pradesh	10747	4729	5121
12.	Jammu and Kashmir	16905	27900	
13.	Jharkhand	73385	76782	80374
14.	Karnataka	101059	111614	122775
15.	Kerala	16111	16245	16446
16.	Madhya Pradesh	272714	209757	356936
17.	Maharashtra	147262	131000	160000
18.	Manipur	59661	22644	57773
19.	Meghalaya	35305	0	
20.	Mizoram	51983	47948	44311
21.	Nagaland	28949	38380	41450
22.	Odisha	185888	196667	206500
23.	Rajasthan	135523	269659	296625
24.	Sikkim	2962	4299	5159
25.	Tamil Nadu	21605	29622	
26.	Telangana	153845	58253	52329
27.	Tripura	23020	22896	26179

1	2	3	4	5
28.	Uttar Pradesh	2779	0	0
29.	Uttarakhand	8335	0	
30.	West Bengal	90395	58421	62234
TOTAL		1928907	1659319	1781035

## (v) Details of beneficiaries under the National Overseas Scholarship Scheme

Sl. No.	Scheme	2017-18	2018-19	2019-20 (as on 02.03.2020)
		Beneficiaries	Beneficiaries (provisional)	Beneficiaries (estimated)
1.	Scheme of National Overseas Scholarship	12*	16*	13*

\*No. of students joined University/College abroad.

## (vi) Details of beneficiaries under the National Fellowship and Scholarship Scheme

Sl. No.	Scheme	2017-18	2018-19	2019-20 (as on 02.03.2020)
		Beneficiaries	Beneficiaries (provisional)	Beneficiaries (estimated)
1.a	Top Class	2395	1996	2790**
2.b	Fellowship	2078	2519	2533**

\*\*Actual beneficiaries as on 02.03.2020 during the year 2019-20.

## (vi) Details of beneficiaries under the Scheme of Eklavya Model Residential School (EMRS)

Name of the Scheme	Total Number of Students enrolled during 2019-20	2019-20	
		Male Beneficiaries	Female Beneficiaries
Eklavya Model Residential School (EMRS)	73133	36698	36435

(vii) Number of beneficiaries assisted during last two years *i.e.* 2017-18, 2018-19 and current year 2019-20 (up to 29.02.2020) under the schemes of NSTFDC *i.e.* Term Loan, Adivasi Mahila Sashaktikaran Yojana, Micro Credit Scheme for Self Help Groups, Adivasi Shiksha Rrinn Yojana (ASRY)

Sl. No.	State	2017-18		2018-19		2019-20 (up to 29.02.2020)	
		Male	Female	Male	Female	Male	Female
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	253	345	95	44	251	25
2.	Andaman and Nicobar Islands	0	0	0	0	5251	2250
3.	Arunachal Pradesh	8677	1733	2666	1107	0	0
4.	Assam	0	123	12	0	0	0
5.	Chhattisgarh	291	262	258	105	2631	822
6.	Gujarat	5525	5287	3805	3680	97	1
7.	Haryana	0	0	1	0	0	0
8.	Himachal Pradesh	43	18	31	34	20	55
9.	Jammu and Kashmir	107	88	205	122	122	13
10.	Jharkhand	7	0	3	2	47	3720
11.	Karnataka	0	0	20	14	1395	516
12.	Kerala	46	42	47	60	34	42
13.	Madhya Pradesh	1713	496	1632	633	4154	8477
14.	Maharashtra	0	0	6	5	0	0
15.	Manipur	0	0	0	0	0	0
16.	Meghalaya	1787	939	1371	958	154	122
17.	Mizoram	1533	814	799	665	1428	2156
18.	Nagaland	317	314	4120	6384	22993	28925

1	2	3	4	5	6	7	8
19.	Odisha	283	1283	311.00	42.00	549	741
20.	Rajasthan	2158	405	912	452	73	38
21.	Sikkim	50	36	0	1	70	30
22.	Telangana	0	0	297	30120	0	6775
23.	Tamil Nadu	0	0	35	30	1734	1041
24.	Tripura	1733	1383	270	159	17	7
25.	Uttarakhand	92	12	118	52	12	11
26.	Uttar Pradesh	773	74	2	1	0	0
27.	West Bengal	237	3090	856	8222	372	3878
TOTAL		25625	16744	17872	52892	41404	59645

#### **Mobile application for PM Van Dhan Yojana**

1743. SHRIMATI VIJILA SATHYANANTH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Tribal Co-operative Marketing Development Federation of India Limited (TRIFED) is developing an IT platform and mobile application for Pradhan Mantri Van Dhan Yojana;

(b) whether the TRIFED has discussed and shared features with stakeholders in order to take their feedback on the issue; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) Ministry of Tribal Affairs through Tribal Co-operative Marketing Development Federation of India Limited (TRIFED) implements Van Dhan Vikas Karyakram which has been introduced as a component of the existing centrally sponsored scheme titled "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain to ensure fair monetary returns to tribals for their efforts in gathering and selling of Minor Forest Produce by enabling value addition through proper methods of collection,